

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

✓
CP/TCP/CSP/CSA/TCSP/TCSA/NO. 366 / (MAH) / 2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. J. Himatlal & Co.

v/s.
Bhagvodaya Infrastructure
Development Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code OF THE
~~Companies Act 1956/2013~~ / I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Order

TCP 366/I&BP/NCLT/MB/MAH/2017

None present, list this matter on 05.07.2017.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

M. K. SHRAWAT
Member (Judicial)